



Innovative system to streamline filing experience, saving time and making legal processes more efficient

High Court at Calcutta cordially invites to view the Inaugural Programme of implementation of e-filing 3.0 in the District & Sub Divisional Courts of West Bengal

By

Hon'ble Justice T.S. Sivagnanam, Chief Justice, High Court at Calcutta

In the august presence of

Hon'ble Justice Tapabrata Chakraborty,

Hon'ble Justice Debangsu Basak,

Hon'ble Justice Madhuresh Prasad &

Hon'ble Justice Gaurang Kanth

On Tuesday, the 1st day of October, 2024 at 09:45 AM



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